[Translation]

Adequate Drinking Water Facilities in Raj Nagar, Sadh Nagar and Palam Colonies, New Delhi

1594. SHR1 BHARAT SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether population of Raj Nagar, Sadh Nagar and Palam Colony, New Delhi is about one and a half lakh;

(b) whether adequate drinking water facility is not available in these colonies;

(c) whether residents of these colonies often suffer from various diseases by drinking hand pump water;

(d) whether Central Government propose to provide drinking water facility in rural areas by the year 2000; and

(e) if so, the time by which drinking water will be supplied to residents of Palam Colony by the Water Supply Department?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Yes, Sir.

(b) Yes, Sir. Shortage of drinking water has been reported.

(c) No case has been reported for any communicable disease from these areas.

(d) and (e): The objective of the International Water Supply and Sanitation Decade (1980-1991) is to cover 100 per cent of the rural population by adequate and safe drinking water facilities by March, 1991. The achievement of this objective is, however, dependent on availability of requisite resources. Development work in these colonies will be taken up after development charges are deposited by the beneficiaries.

[English]

Grants to States during Sixth Plan for Water Supply

1595. SHRI BHOLA NATH SEN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have provided less Grants-in-Aid/Additional Grants, during the Sixth Plan period 1980-1985, to the State Governments/ Union Territories under the Incentive Scheme for water supply;

(b) if so, the details thereof;

(c) to what extend Government of West Bengal had succeeded in availing the benefit of this scheme during the period mentioned above; and

(d) the basis of the Grants/Additional Grants under the Incentive Scheme sanctioned to State Governments/Union Territories ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) In addition to grants given to States/Union Territories for covering problem villages during the period 1980-85 under the Accelerated Rural Water Supply Programme, the Central Government provided grants under the Incentive Scheme based on performance in achieving the targets, during 1983-84 and 1984-85.

(b) The grants released under the Incentive Scheme are given in the Statement attached.

(c) In addition to Rs. 5372.98 lakhs released to the Govt. of West Bengal under the Accelerated Rural Water Supply Programme during the period1980-85, an amount of Rs. 600 lakhs has been made available under the Incentive Scheme during 1983-84 to 1984-85.